COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA NO. 354 OF 2016 IN
DFR NO. 1393 OF 2016

Dated: 12th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Adani Transmission (India) Ltd. …Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. …Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Mr. Matrugupta Misra
Mr. PInkesh Kumar (Rep.)

ORDER

IA NO. 354 OF 2016
(Appl. for leave to appeal)

Issue notice to the Respondents returnable on 29.08.2016. Dasti in addition is permitted.

List the matter on ***29.08.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

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